

Title: Introduction and passing of the Appropriation (No.4) Bill, 2004 (Bill passed).

17.48 hrs.

APPROPRIATION (NO. 4) BILL* 2004

SHRI P. CHIDAMBARAM: Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005. "

The motion was adopted.

SHRI P. CHIDAMBARAM: I introduce** the Bill.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005, be taken into consideration."

The motion was adopted.

*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 21.12.2004.

**Introduced with the Recommendation of the President.

MR. CHAIRMAN: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill. "

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

MR. CHAIRMAN : The hon. Minister may now move that the Bill be passed.

SHRI P. CHIDAMBARAM: Sir, I beg to move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed. "

The motion was adopted.
